

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal.No.414/KB/2017


Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Shree Balaji Natural Resources & Power (P) Ltd & Anr-Vs-ROC, Cuttack (Odisha)		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SANKAR K. PATNAIK  
D C S

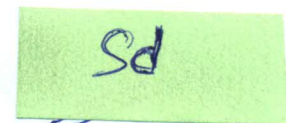
Applicants

  
14.2.18

ORDER

Ld. Pr. CS appearing on behalf of the appellant sought leave to file annual returns and balance sheets of the defaulting years along with the other documents proving that the company is a going concern.

For hearing list it on 20/03/2018.



(Jinan K.R.)  
Member (J)